

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:998  
ANSWERED ON:10.07.2009  
ENVIRONMENTAL IMPACT OF UMPPs  
Gandhi Shri Feroze Varun

**Will the Minister of POWER be pleased to state:**

- (a) whether the Government has made the Environmental Impact Assessment (EIA) of the Ultra Mega Power Projects (UMPPs) proposed to be set up in the country;
- (b) if so, the details thereof;
- (c) whether some of these UMPPs have not received environmental clearance as yet;
- (d) if so, the details thereof and reasons therefor; and
- (e) the action taken by the Government in this regard?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF POWER ( SHRI BHARATSINH SOLANKI)

(a) & (b) : In case of Ultra Mega Power Projects, the Environmental Impact Assessment (EIA) studies are carried out by consultants appointed by the Special Purpose Vehicle (SPV) of Power Finance Corporation, incorporated for each UMPP. The environmental clearance of the following UMPPs has been received:

- (i) Sasan UMPP in Madhya Pradesh.
- (ii) Mundra UMPP in Gujarat.
- (iii) Krishnapatnam UMPP in Andhra Pradesh.
- (iv) Talaiya UMPP in Jharkhand.

The EIA studies for Chhattisgarh UMPP, Orissa UMPP and Cheyyur UMPP, Tamil Nadu are in progress.

(c) to (e) : The applications for Environmental Clearance have not yet been submitted to Ministry of Environment & Forest in respect of Chhattisgarh UMPP, Orissa UMPP and Cheyyur UMPP, Tamil Nadu for want of completion of EIA studies.